

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND AS PER THE NOTIFICATION DATED 29.04.2020 OF DEPARTMENT OF LEGAL AFFAIRS, MINISTRY OF LAW AND JUSTICE, NEW DELHI

FOR THE MONTH OF AUGUST 2021

Form 1									
List of cases e-filed during the month									
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-	-	-

Form -2							
List of cases in which e-payment of Court fees was made during the month							
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form -3**List of cases in which Electronic Service of process has taken place during the month**

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of process
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form -4**List of total no. of cases randomly allocated during the month**

Sl. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-

Form -5

List of cases in which cases Management Hearing was held during the month

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form 6

Contested commercial cases disposed during the month

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/no.)	Date of Decision	Days for Disposal	Nature of Disposal (Contested/ settled)	Date of Execution of decree	Number of days for execution of decree from date of decision	Act Section
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]	[11]	[12]	[13]	[14]
1	High Court of Uttarakhand, Nainital	Dehradun	AO 143 of 2021	Dapinder Singh Marwah Vs M/s Shaviya Packaging Solutions & ors.	Ms. Prabha Naithani Ad. And Mr. Adarsh Rai Ad.	27.07.2021	Yes	05.8.2021	09 Days	Dismissed	-	-	U/s 13 Commercial Court Act
		Dehradun	AO 140 of 2021	Ms. Garhwal Motors Owners Union Ltd. Vs. Hindustan Petroleum Corporation Ltd. & ors.	Mr. Raman Kumar Sah Ad.	26.07.2021	Yes	05.8.2021	10 days	Dismissed	-	-	U/s 13 Commercial Court Act
2	Addl. District Judge, Commercial Court Dehradun	1	Arbitration 59/2020	Jabbar Singh Vs Mahaprabhandhak	Sh MS Gosain	22.2.2020	Yes	17-8-2021	572	Contested	20.8.2021	2	Sec.9/1996
		2	Arbitration 36/2020	Shashi Agarwal Vs State of Uttarakhand	Transfer USN	20.2.2021	No	17-8-2021	209	Uncontested	20.8.2021	2	Sec.9/1996

3	Arbitration 53/2021	M/s Ultra Awas Yojna Vs Garhwal Mandal Vikas Nigam	Sh Yogesh Seth	8.4.2021	Yes	18-8-2021	163	Contested	21.8.2021	2	Sec.9/1996
4	Arbitration 54/2021	Vinod Negi Vs Garhwal Mandal Vikas Nigam	Sh Yogesh Seth	13.4.2021	Yes	18-8-2021	158	Contested	21.8.2021	2	Sec.9/1996
5	Arbitration 57/2021	M/s Laxmi Contractor Vs GMVN	Sh Yogesh Seth	22.5.2021	Yes	18-8-2021	119	Contested	21.8.2021	2	Sec.9/1996
6	Arbitration 72/2014	M/s Shring Cons Co Pvt Ltd Vs State of Uttarakhand	TS Bindra	25.5.2014	No	25-8-2021	2215	Contested	27.8.2021	2	Sec.34/1996
7	Arbitration 55/2018	Rajeev Shinghal Vs Uttarakhand Power Transport Corp. Ltd.	Kuldeep Singh	7.2.2018	No	23-8-2021	1292	Contested	25.8.2021	2	Sec.34/1996
8	Arb. Exe. 135/2021	Ms/ Shring Construction Co Vs Secretary	TS Bindra	18.2.2021	No	25-8-2021	188	Contested	27.8.2021	2	Sec.34/1996
9	Arb. Exe. 267/2017	HDFC Bank Mohd Rashid	Piyush Sukla	16.11.2017	No	11/8/2021	1332	Contested	13.8.2021	2	Sec.36
10	Misc. Civil Reg. 70/46/2020	Shivam Autotech Ltd Vs M/s A M Enterprises	Preeti Godiyal	7.12.2020	No	23-8-2021	266	Uncontested	25.8.2021	2	Recovery
11	Misc Civil Reg 70/13/2021	Om Prakash Badani Vs DM Tehri	SB Tiwari	10.3.2021	No	28-8-2021	202	Uncontested	31.8.2021	2	Sec.34/1996
12	Reg Misc 74/16/2019	Shalabh Sen Vs Suneel Kumar Agarwal		24.9.2019	No	28-8-2021	630	Contested	31.8.2021	2	Sec.34/1996
13	Misc Civil Reg 70/1/2020	Musaraff Vs Sadak Parivahan	KN Nautiyal	7.2.2020	No	27-8-2021	566	Contested	28.8.2021	1	Order 9 Rule 9
14	Misc Civil Reg 70/13/2020	Rajkumar Vs Sadak Parivahan	KN Nautiyal	7.2.2020	No	27-8-2021	566	Contested	28.8.2021	1	Order 9 Rule 10
15	Misc Civil Reg 70/14/2020	Jameel Vs Sadak Parivahan	KN Nautiyal	7.2.2020	No	27-8-2021	566	Contested	28.8.2021	1	Order 9 Rule 11

		16	Misc Civil Reg 70/15/2020	Kamil Husain Vs Sadak Parivahan	KN Nautiyal	7.2.2020	No	27-8-2021	566	Contested	28.8.2021	1	Order 9 Rule 12
		17	Misc Civil Reg 70/16/2020	Satish Kumar Vs Sadak Parivahan	KN Nautiyal	7.2.2020	No	27-8-2021	566	Contested	28.8.2021	1	Order 9 Rule 13
		18	Misc Civil Reg 70/17/2020	Mahboob Vs Sadak Parivahan	KN Nautiyal	7.2.2020	No	27-8-2021	566	Contested	28.8.2021	1	Order 9 Rule 14
		19	Misc Civil Reg 70/18/2020	Dilshad Vs Sadak Parivahan	KN Nautiyal	7.2.2020	No	27-8-2021	566	Contested	28.8.2021	1	Order 9 Rule 15
		20	Misc Civil Reg 70/20/2020	Mumtaz Vs Sadak Parivahan	KN Nautiyal	7.2.2020	No	27-8-2021	566	Contested	28.8.2021	1	Order 9 Rule 16
		21	Misc Civil Reg 70/21/2020	Kamil Husain Vs Sadak Parivahan	KN Nautiyal	7.2.2020	No	27-8-2021	566	Contested	28.8.2021	1	Order 9 Rule 17
		22	Misc Civil Reg 70/22/2020	Navab Ali Vs Sadak Parivahan	KN Nautiyal	7.2.2020	No	27-8-2021	566	Contested	28.8.2021	1	Order 9 Rule 18
		23	Misc Civil Reg 70/23/2020	Laxmi Chandra Vs Sadak Parivahan Avem Rajmarg	KN Nautiyal	7.2.2020	No	27-8-2021	566	Contested	28.8.2021	1	Order 9 Rule 19
		24	Misc Civil Reg 70/24/2020	tasin Vs Sadak Parivahan Avem Rajmarg	KN Nautiyal	7.2.2020	No	27-8-2021	566	Contested	28.8.2021	1	Order 9 Rule 20
		25	Misc Civil Reg 70/27/2020	Javad Vs Sadak Parivahan Avem Rajmarg	KN Nautiyal	7.2.2020	No	27-8-2021	566	Contested	28.8.2021	1	Order 9 Rule 21

Form 7**Summary of Commercial Cases during the month**

Sl. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	High Court of Uttarakhand, Nainital		56	1	3	54
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	1644	57	25	1676

**Form 6(i):
Mediation Data during the month****List of cases received for Pre-Institution Mediation and Settlement during the month**

Sl. No.	Name of Mediation Centre (For example, DLSA or Main Mediation Centre Mumbai)	Total number of applications pending on the 1 st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	Mediation Centre, High Court of Uttarakhand, Nainital	-	-	-	-	-
2	DLSA, Dehradun	5	10	Nil	6	15
3	DLSA, Haridwar	Nil	2	1	Nil	1

**STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS,
COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND**

FOR THE MONTH OF AUGUST - 2021

	Commercial Court (below District Judge Level)	Commercial Court (at District Judge Level)	Commercial Appellate Court (at District Judge level)	Commercial Division (High Court)	Commercial Appellate Division (High Court)
No. of Courts Operational	1	-	-	-	1
No. of cases Instituted	57	-	-	-	-
No. of appeals filed	-	-	-	-	1
No. of cases pending	1676	-	-	-	54
No. of cases disposed of	25	-	-	-	3